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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/107/CAA/2016  
NAME OF THE PETITIONER(S) : AMTEL R & D INDIA PVT LTD NMI INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : MICROCHIP TECHNOLOGY INDIA PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

) K. RAMSAMY  
G. V. MOHAN KUMAR

Counsel for Petitioner

G.V. Mohan Kumar

ORDER

Counsel for Petitioner present. Representative of the O.L. also present and prayed for time. At request, time is enlarged. Put up on 30.08.2017 at 10.30 A.M.

—sd—  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

—sd—  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)